

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 27.02.2020

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 898 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Srei Equipment Finance Ltd. Vs. Shree Shankar Infratech Pvt. Ltd. & Ors.	Arijit Mazumdar
2.	I.A. No. 918 of 2020 in Comp. App. (AT) No. _ of 2020	Anchor Lines Pvt. Ltd. Vs. Registrar of Companies & Anr.	Saurabh Kansal

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By Order

-sd/-

Assistant Registrar